NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1453/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Anchal Collection Ltd.

V/s.

MSH Sarees Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

30

Anushree
i/B
Auric Legal
For
Petiliener

ORDER

CP No. 1453/I&BP/NCLT/MB/MAH/2017

A Junior of the Counsel appearing on behalf of the Petitioner asking adjournment on the ground the arguing Counsel is held up in High Court, at request of the Jr. Counsel, this matter is posted to 14.11.2017 with peremptory direction to the Petitioner's Counsel to appear and argue on the next date of hearing, failing which, this petition will be dismissed at default.

List this matter on 14.11.2017.

SD/-

SD/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)